

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 228  
168/252/ND/2020

**IN THE MATTER OF:**

**M/s. Jai Balaji Globe India Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 13.03.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant**

**:Mr. Rajesh Kumar Jha, Adv.**

**For the ROC**

**:Mr. M. Yadubhushan, AROC.**

**ORDER**

The learned counsel on behalf of the appellant is present. AROC is present and seeks time for filing the reply. Matter is adjourned to 22.04.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(Abni Ranjan Kumar Sinha)  
Member (J)**